

GOVERNMENT OF MANIPUR
OFFICE OF THE DISTRICT & SESSIONS JUDGE, IMPHAL EAST

NOTIFICATION

Dated, Imphal the 17th July, 2021

No. DJ/IE/2021/70 In compliance of the directions issued by the Hon'ble High Court vide its Notification bearing No. HCM/COVID-2020/RG/:91958 dtd. 16th July, 2021 and in continuance of Notification No. DJ/IE/2020/158 dated 31st July, 2020, this is to notify all concerned that Courts under the jurisdiction of the District & Sessions Division, Imphal East shall remain suspended till 27/07/2021. However to attend to remand matter/bails/absolutely urgent matters related to the Courts of this Division, the following staffs listed hereunder are detailed:-

1. Shri Laishram Premananda Singh (Whatsapp No. 7005192615) for the Court of District & Sessions Judge, Imphal East.
2. Shri S. Sushil Singh (8731950329) for the Court of the Civil Judge Senior Division, Imphal East
3. Shri Y. Tombisana (7642834009/9863242184) for the Court of the Chief Judicial Magistrate, Imphal East
4. Shri Ph. Kishorchand Singh(9856782473) for the Court of the CJD/JMFC, Imphal East
5. Shri Lhunminthang Khongsai (8974787067) for the Court of the CJD/JMFC, Jiribam.

The staffs listed above can be contacted on the mobile numbers provided against them and they may attend their Courts physically, if the need arises.

Further, advocate/litigants may upload soft copies of their urgent applications with all necessary (signed) documents to this email, i.e., djsjimpheast@outlook.com. Link for attending VC for urgent matter will be provided to the parties, if approved by the respective Judicial Officers, through Whatsapp.

Additionally, for attending to urgent Court matter other than those relating to urgent case hearing/motion, the following persons are instructed to attend Court as and when the need arise:-



1. Shri Kh. Bhubon Singh, UDA(Bench Clerk), District & Sessions Court, Imphal East
2. Shri L. Gambhirchand Singh, LDA, District & Sessions Court, Imphal East
3. Shri Th. Sudhir Singh, LDA (Cashier), District & Sessions Court, Imphal East.
4. Shri P. Surjit Singh, LDA, District & Sessions Court, Imphal East
5. Shri Ksh. Bhedhajeet Singh, LDA, District & Sessions Court, Imphal East
6. Shri Gagarin Kshetri, LDA, District & Sessions Court, Imphal East.
7. Shri Th. Satyajit Singh, LDA, District & Sessions Court, Imphal East
8. Shri Kh. Gojendro Singh, Borgandaz, District & Sessions Court, Imphal East.

Further, for any technical assistance, Shri Th. Sunil Singh, System Officer, High Court of Manipur (7005027426) may be contacted.

Standard operating procedure for urgent cases will stay the same as was notified vide Notification No. DJ/IE/2020/158 dated 31st July, 2020 of this Court.



(R.K. Memcha Devi)
District & Sessions Judge,
Imphal East

Memo No. DJ/IE/2021/816-25

Imphal, the 17th July, 2021

Copy to:-

1. The Registrar General, The High Court of Manipur
2. Ld. Judicial Officers concerned
3. Ld. Public Prosecutor (D), Manipur
4. Superintendent of Police, Imphal East/Imphal West/Jiribam
5. President, All Manipur Bar Association.
6. President, All Manipur Ladies Bar Association.
7. Order Book
8. Notice Board.
9. Guard File



District & Sessions Judge,
Imphal East